

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-07-2021 AT 2.30 PM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/278(CHE)/2021  
IN  
PETITION NUMBER : CP/666/IB/2017  
NAME OF THE PETITIONER : B Rajesh  
NAME OF THE RESPONDENTS : N Sivachalam (Liquidator)  
Everon Castings Pvt Ltd & 4 Others  
UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 13 of NCLT Rules

**ORDER**

Ld. Company Secretary Mr. A.S. Sathish Kumar for the Applicant. Ld. Counsel  
Mr. R. Vidhya Shankar appears for R2. There is no representation for R1.

Counter has been filed in the Registry.

At the request of the Petitioner to file rejoinder, the Petitioner is permitted to file  
rejoinder before the next date of hearing after serving copy on the Respondent.

List this matter on **04.08.2021** for rejoinder and hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs